

NATIONAL GREEN TRIBUNAL, PRINCIPAL BENCH (NEW DELHI)
JOINT SITTING OF COURT NO. 1 & 2
FARIDKOT HOUSE
CAUSE LIST

Date: 15th October, 2015
TIME: 10.30 A.M.

HON'BLE MR. JUSTICE U.D. SALVI
JUDICIAL MEMBER

HON'BLE MR. JUSTICE M.S. NAMBIAR
JUDICIAL MEMBER

HON'BLE DR. DEVENDRA KUMAR AGRAWAL
EXPERT MEMBER

HON'BLE MR. BIKRAM SINGH SAJWAN
EXPERT MEMBER

HON'BLE MR. RANJAN CHATTERJEE
EXPERT MEMBER

S.NO.	CASE NO.	PARTIES	COUNSEL FOR PARTIES
CASES OF COURT NO. 1			
FOR ADMISSION			
1.	R.A. No. 28/2015 in Original Application No. 85/2014	Jagannath Mane Vs. Union of India & Ors.	Mr. Shekhar Sharma, Adv. for Applicant Mr. V. K. Shukla, Adv. for
FOR COMPLETION OF PLEADINGS			
2.	Original Application No. 364/2015 (Earlier M.A. No. 841/2015 in Original Application No. 171/2013)	National Green Tribunal Bar Association Vs. MoEF & Ors.	Mr. Rajesh Mahale, Adv. for Applicant Mr. Vivek Kr. Tondon, Adv. for NCT of Delhi Dr. Abhishek Atrey, Adv. for UT of Lakshdeep Mr. Pradeep Mishra, Adv. for UPPCB Mr. Shiv Mangal Sharma, AAG, with Mr. Saurabh Rajpal, Adv. for State of Rajasthan Mr. Gaurav Bhatia, AAG Mr. Gaurav Shrivastava, Adv. Ms. Savitri Pandey, Adv. Mr. Vikas Malhotra, Adv. Mr. Guntur Prabhakar, Adv.
3.	Original Application No. 375/2015 (M.A. No. 892/2015, M.A. No. 893/2015 & M.A. No. 894/2015)	Paramveer Singh Vs. Union of India & Ors.	Mr. Gaurav Kumar Bansal, Adv. for Applicant Mr. Vishwendra Verma, Adv. for R-1 Ms. Savitri Pandey, Adv. for R-2 Mr. Anil Grover, AAG with Mr. Rahul Khurana, Adv. for R-3 Mr. Ravindra Kumar, Adv. for R-5
4.	Original Application No. 380/2015	Dr. C. V. Singh Vs. Union of India & Ors.	Mr. Gaurav Kumar Bansal, Adv. for Applicant Ms. Panchajanya Batra Singh, Adv. for R-1 Ms. Savitri Pandey, Adv. for R-2 Mr. Vivek Kumar Tandon, Adv. for R-3 Mr. Anil Grover, AAG & Mr. Rahul Khurana, Adv. for R-7 Ms. Mamta Tandon, Adv. for R-7 Mr. Dinesh Jindal, LO for R-5

FOR HEARING

5.	Original Application No. 6/2012	Manoj Mishra Vs. Union of India & Ors.	Mr. Ritwick Dutta, Adv. For Applicant Mr. Vivek Chib, Adv. for R - 1 Mr. Vivek Kumar Tandon, Adv. for R-2, 5 Mr. Rajiv Bansal, Adv. for R - 3 Mr. Narender Pal Singh, Adv. for R – 4 Ms. Savitri Pandey, Adv. for R– 6 & 7 Ms. Pinky Anand, ASG along with Mr. Balendu Shekhar, Adv. for R – 8 & 12 Mr. TarunJohri, Adv. for R – 10 Mr. P.L. Gautam, Adv. for R – 11 Mr. Avneesh Arputham, Adv.for R-14 & 16 Mr. M.K. Sharma, Adv. Mr. Surya Kant, Adv. for NDMC Mr. Ankur Gupta, Adv. for DMRC Mr. Anil Grover, AAG along with Mr. Rahul Khurana, Adv. for State of Haryana Ms. Sakshi Popli, Adv. Mr. Suresh Tripathy, Adv. for DJB Ms. Puja Kalra, Adv. Mr. D. Bharathi Reddy, Adv. for State of Uttarakhand Mr. Moni Cinmoy, Adv. for DSIIDC Mr. Suryanarayana Singh, AAG for State of Himachal Pradesh Mr. Shaurya Sahay, Adv. Dr. Vijendra Melntiyar, Adv. Mr. A. K. Prasad, Adv. for MoWR Mr. Ravi P. Mehrotra, Adv. Mr. Rajkumar, Adv. for CPCB
6.	M.A No. 199/2015, M.A No. 238/2015, M.A No. 344/2015, M.A No. 512/2015, M.A No. 513/2015 & M.A. No. 692/2015 in Original Application No. 300/2013	Manoj Kumar Misra & Anr. Vs Union of India &Ors.	Mr. Ritwick Dutta, Adv. for Applicant Mr. Venkatesh, Adv. for Applicant in Misc. Application Mr. Vikas Malhotra, Adv. for R – 1 Ms. Pinky Anand, ASG along with Mr. BalenduShekhar, Adv. Mr. Suresh Tripathy, Adv. for DJB Mr. Rajiv Bansal, Adv. for DDA Ms. Maninder Acharya, Sr. Adv. along with Ms. Puja Kalra, Adv. for SDMC Mr. Kabeer Srivastava, Adv. in M.A 513/2015 Mr. Suresh Tripathy, Adv. for DJB Mr. Ravi P. Mehrotra, Adv. Mr. Ajay Pratap Singh Sehgal, Adv.
7.	M.A No. 868/2014, M.A No. 441/2015, M.A. No. 641/2015, M.A. No. 646/2015, M.A. No. 627/2015, M.A. No. 628/2015, M.A. No. 630/2015, M.A. No. 725/2015, M.A. No. 836/2015, M.A. No. 942/2015, M.A. No. 1053/2015 & M.A. No. 1077/2015 in Original Application No. 06/2012	Manoj Mishra Vs Union of India & Ors.	Mr. Rajiv Bansal, Adv. for Applicant in Misc. Application Mr. Kush Sharma, Adv. for Applicant in Misc. No. 725/2015 Mr. Rahul Choudhary, Adv. for Applicant in Main Matter Mr. Vivek Chib, Adv. for R – 1 Ms. Pinky Anand, ASG along with Mr. Prabal Banghi, Adv. for DJB Mr. Balendu Shekhar, Adv. Mr. Narender Pal Singh, Adv. for DPCC Ms. AlpanaPoddar, Adv. for CPCB Mr. Ishwer Singh, Adv. Ms. Savitri Pandey, Adv. Mr. Abhishek Kumar & Mr.Harmesh Kumar Adv. for Applicant in M.A. No. 942/2015 Mr. Suresh Tripathy, Adv. for Applicant in M.A. No. 1077/2015

8.	Original Application No. 11/2014	Shamsunder Shridhar Dalvi & Ors. Vs Govt. of India & Ors.	Mr. Pradeep Mishra, Adv. for Applicant Mr. Vivek Chib, Adv. for R - 1 Ms. Bansuri Swaraj, Adv. for R-2, 3, 5 & 7 Mr. Oswald Fernandes, Adv. for R - 4 Mr. Gaurav Nair & Mr. Debarshi Bhuyan, Adv. for R-6 Mr. Dhruv Mehta, Mr. Yashraj Singh Deora & Ms. Shreya Agrwala, Adv. for R-8
9.	Original Application No. 399/2015	Mansi Chahal Vs. Delhi Pollution Control Committee	Mr. S. A. Zaidi, Gulnaz Parveen, Adv. for Applicant Mr. Narender Pal Singh, Adv. for R-1 Ms. Guneet, Adv. for R-3 Mr. Balendu Shekhar, Adv. for EDMC
10.	Original Application No. 21(T _{Hc})/2013 (M.A No. 60/2014, M.A No. 61/2014, M.A No. 62/2014 & M.A No. 66/2014)	Davinder Kumar Vs. Union of India & Ors.	Mr. Rahul Choudhary, Adv. for Applicant Mr. Vivek Chib, Adv. for R - 1 Mr. Raj Kumar, Adv. for R – 3 Mr. Anil Soni, Adv. for R – 4 to 6 Mr. Narender Hooda, Sr. Adv. along with Ms. Bano Deswal, Adv. for R - 7 Mr. A.R. Takkar, Adv. for R – 8 & 9 Mr. Shubham Bhalla, Adv. for R – 10 & 11 Mr. Arun Bhardwaj, Adv. for R – 16 Mr. Sunil Satyarthi, Adv. for DCB Mr. Anil Grover, AAG with Mr. Rahul Khurana, Adv.
11.	Original Application No. 199/2014 (M.A. No.843/2015)	Almitra H. Patel & Anr. Vs. Union of India & Ors.	Mr. Abhishek Roy, Adv. for Applicant Mr. Vikas Malhotra, Adv. for R – 1 Ms. Kankana Anandhara, Adv. for R – 3 Mr. Anil Soni, Adv. for R - 4 Mr. Mukesh Verma, Adv. for R – 6 Mr. Rajeev Kumar, Adv. for R – 7 Ms. K. Enatoli Sema, Adv. for R – 8 Mrs. Aruna Mathur, Adv. for R – 39 Dr. Abhishek Atrey, Adv. Mr. Puja Kalra, Adv. Mr. Pradeep Mishra, Adv. for U.P.P.C.B Mr. Vijay Panjwani, Adv. for CPCB Mr. Bikas Kar Gupta, Adv. Mr. Nikhil Nayyar, Adv. for Telangana P.C.B Mr. S.S. Shamsbery, Adv. for State of Rajasthan Mr. Suryanarayan Singh, Adv. for State of Himachal Pradesh Mr. Anil Grover, AG along with Mr. Raman Yadav, Adv. for State of U.P Mr. Guntur Pramod, Adv. for State of Andhra Pradesh Mr. K.V. Jagdishvaran, Adv. for Andaman & Nicobar Island Mr. Biraja Mahapatra, Adv. for DPCC Mr. Sunil Satyarthi, Adv. Mr. Shivendra Dwivedi, Adv. for State of Haryana Mr. Amit Agarwal, Adv. for W.B. P.C.B Mr. Rahul Verma, Adv. for State of Uttarakhand Mr. Sapan Biswojit Meifai, Adv. for State of Manipur Mr. Sunny Choudhary, Adv. for M.P. P.C.B

			Mr. Pragyam Sharma, Adv. for State of Mizoram Mr. S.Mishra, Adv. for State of Odisha Ms. Bansuri Swaraj, Adv. for State of Goa Ms. Aprajita Mukherjee, Adv. for State of Meghalaya Mr. S. Panda, Adv. for Odisha S.P.C.B Mr. K. Vijay Kumar, Adv. for State of Sikkim Mr. Devraj Ashok, Adv. Mr. Tayenjam Momo, Adv. Mr. M. Yogesh Kanna, Adv. Ms. Yogmaya Agnihotri, Adv. for CECB Mr. Sunil Satyarthi, Adv. for Delhi Cantonment Board Mr. Jogy Scaria, Adv. Mr. E. C. Vidyasagar, Mr. Subashchandra Sagar, Advs.
CASES OF COURT NO. 2			
FOR ADMISSION			
12.	Original Application No. 461/2015	Jagat Singh Vs. State of Haryana	Mr. M. K. Vasisht, Adv. for Applicant
13.	Original Application No. 467/2015 (M.A. No. 1069/2015)	Society for Preservation of Healthy Environment and Ecology and Heritage of Agra (SPHEEHA) Vs. Union of India & Ors.	Mr. Rajiv Bansal, Mr. Saran Suri & Mr. Gunjan Kumar, Advs. for Applicant
14.	Original Application No. 469/2015	Amit Kumar Vs. State of U.K. & Ors.	Ms. Pooja Dhar, Adv. for Applicant
15.	M.A. No. 1080/2015 in Original Application No. 58/2015	Ramesh Chand & Ors. Vs. Union of India & Ors.	Mr. Aaditya Vijay Kumar, Adv. for Applicant in Misc. Application
16.	M.A. No. 1083/2015 in Original Application No. 1/2012	Sanjay Agnihotri Vs. Union of India & Ors.	Mr. Raj Kumar, Adv. for Applicant
FOR COMPLETION OF PLEADINGS			
17.	Original Application No. 238/2015	Anil Uppal & Ors. Vs. U.O.I. & Ors.	Mr. Piyush Sharma, Adv. for Applicant Mr. Vishwendra Verma, Adv. for R-1 Mr. Anil Grover, AAG & Mr. Rahul Khurana, Adv. for R-2 to 5 Mr. Sanjeev Anand with Mr. Arush, Advs. for-3 Mr. Gaurav Mitra, Adv. for R-6 Mr. A. K. Prasad, Adv. for R-11 Mr. V. V. Vardhan for CGWA
18.	Original Application No. 306/2015	Rahul Khatri Vs. North Delhi Municipal Corporation & Ors.	Mr. Vishnu Sharma, Adv. for applicant Mr. Pooja Kalra, Adv. for R-1 Mr. Rajiv Bansal & Mr. Kush Sharma, Advs. for R-2 Mr. Sanjeev Anand & Mr. Arush Khanna, Advs. for R-3
19.	M.A. No. 1068/2015 in Original Application No. 384/2015	Shri B. S. Sidhu Vs. Union of India & Ors.	Mr. K. R. Chawla, Adv. for Applicant Mr. Abhishek, Adv. for R-1 Mr. Rajiv, Adv. for R-2 Mr. S. P. Singh, Adv. for R-3 to 5 Mr. Anirudh, Adv. for R-6 Mr. Vivek, Adv. for R-7 to 10 Mr. Rajiv with Mr. Manish, Advs. for State of Uttarakhand

FOR HEARING			
20.	Original Application No.24/2014	Shiv Prasad Vs. U.O.I. & Ors.	Mr. Sanjay Upadhyay, Ms. Manisha Badoni, & Mr. Salik Shafique, Advs. for the Applicant Mr. Vikas Malhotra & Mr. M. P. Sahay, Advs. for R-1 Mr. Rahul Verma & Mr. Mukesh Verma Adv. for R-2 & 6 Mr. Abhishek Paruthi, Adv., for R-3 Mr. Mukesh Verma, Adv. for R-4 Mr. Aditya Singh, Adv. for R-5 Mr. Rahul Verma, Adv. For R-6 Mr. Pradeep Mishra & Mr. Daleep Kumar Dhayani, Advs. for R-7. Mr. Sidharth Bhatnagar & Ms. Ritwika Nanda, Advs. for R- 8 to 21 & 23 to 25
21.	Original Application No. 118/2015 (M.A. No. 1079/2015)	Jagannath Mane Vs. Unoin of India & Ors.	Mr. Shekhar Sharma, Adv.for the Applicant Mr. Vishendra Verma, Adv. for R - 1 & 3 Mr. V.K. Shukla, Adv. for R – 2, 6 & 7 Mr. Rajul Shrivastav, Sucheta Yadav, Advs. for R-4
22.	Original Application No. 120/2015	Jagannath Mane Vs Unoin of India & Ors.	Mr. Shekhar Sharma, Adv.for the Applicant Mr. Vishendra Verma, Adv. for R - 1 & 3 Mr. V.K. Shukla, Adv. for R – 2, 5 & 6 Mr. Rajul Shrivastav, Sucheta Yadav, Advs. for R-4 Mr. Akhilesh Kumar, Adv. for R-7
23.	Original Application No.178/2015	Hari Ram Vs. Union of India & Ors.	Mr. Rakesh Dahiya, Adv. For the Applicant Mr. Vikas Malhotra, Adv. for R-1 Mr. Anil Grover, AAG with Mr. Rahul Khurana, Adv. for R-2 to 6
24.	Original Application No. 233/2015	Ratneshwar Prasad Singh Vs. Banka Municipality & Ors.	Mr. Shambhu Nath Singh & Rajesh Ranjan Singh, Adv. for Applicant Mr. Anup Kumar Sinha, Adv. for R-1 to 3
25.	Original Application No. 264/2015	Jagannath Mane Vs. Union of India & Ors.	Mr. Shekhar Sharma, Adv. for Applicant Mr. Vishwendra Verma, Adv. for R-1 Mr. V. K. Shukla, Adv. for R-2, 4 & 5 Mr. Rajul Shrivastava, Adv. for R-4 Mr. S. A. Zaidi, Adv. for R-7 & 8
26.	M.A. No.673/2015 & M.A. No. 828/2015 in Appeal No. 65/2015	Jagannath Mane Vs. Union of India & Ors.	Mr. Shekhar Sharma, Adv. for Applicant in Misc. Application Mr. Vishwendra Verma, Adv. for R-1 Mr. V. K. Shukla, Adv. R-2, 5 & 6 Mr. Rahul Shrivastava, Adv. for R-4 Mr. Prashant Malivya, Adv. for R-7 Mr. S. A. Zaidi, Adv. for R-8

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